

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 769 of 2019

IN THE MATTER OF:

Janak Dhawan

...Appellant

Vs

**M/s Famous Innovations Digital Creative Pvt. Ltd. &
Ors.**

....Respondents

Present:

For Appellant:

**For Respondent: Ms. Malvika Kalra, Mr. Pranav Sarthi and Mr. N.
Bhattacharya, Advocates for Respondent No. 1**

ORDER

12.09.2019 Due to paucity of time, the matter could not be taken up. Post the appeal 'For Orders' on **23rd October, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)